

# The Odisha Gazette



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## **FOOD SUPPLIES & CONSUMER WELFARE DEPARTMENT**

### **NOTIFICATION**

The 24th July, 2017

No.14686–09681600192017— In pursuance of Notification SO. No. 2040(E) dated the 29th June, 2017 issued by Government of India, Ministry of Consumer Affairs, Food & Public Distribution (Department of Food & Public Distribution), New Delhi, Government of Odisha makes the following amendments in the Notification No.9595, dated the 6th May, 2017, published in Extraordinary issue of *Odisha Gazette* vide No. 889, dated the 10th May, 2017 namely:—

- a. In paragraph 1, in sub-paragraph 1.(ii) for the words, figure and letters “ up to 30th June,2017”, the words , figure & letters “ up to 30th September,2017” shall be substituted.
- b. In paragraph 1, in sub-paragraph 1. (iii) for the words, figure and letters “by 30th June, 2017”, the words, figure & letters “by 30th September, 2017” shall be substituted.
- c. In paragraph 2, in sub-paragraph 2.1 for the words, figure and letters “by 30th June, 2017”, the words, figure & letters “by 30th September, 2017” shall be substituted.

By Order of Governor

P. K. MOHAPATRA

Principal Secretary to Government